

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 418**  
**Appeal No. 314/252/ND/2019**

**IN THE MATTER OF:**

Sawhney Promotera Pvt Ltd	...	Appellant
Versus		
Registrar Of Companies	...	Respondent

**Under Section 252**

**Order delivered on 09.07.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :  
For the ROC : Adv. Jyoti Khurana, Adv. Aakash Sharma

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **20.08.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**